

Title: Regarding passing of the Judicial Administration Laws (Repeal) Bill, 2000; the Protection of Human Rights (Amendment) Bill, 2000; the Punjab Municipal Corporation Law (Extension to Chandigarh) Amendment Bill, 2000 and the Aircraft (Amendment) Bill, 2000 by the Rajya Sabha at its sittings held on 29th November, 2000 and 23rd November, 2000 respectively.

12.01 hrs.

SECRETARY-GENERAL: Sir, I have to report the following messages received from the Secretary-General, Rajya Sabha:

- i. "In accordance with the provisions of rule 111 of the Rules of Procedure and Conduct of Business in the Rajya Sabha, I am directed to enclose a copy of the Judicial Administration Laws (Repeal) Bill, 2000, which has been passed by the Rajya Sabha at its sitting held on the 29th November, 2000."
- ii. "In accordance with the provisions of rule 127 of the Rules of Procedure and Conduct of Business in the Rajya Sabha, I am directed to inform the Lok Sabha that the Rajya Sabha at its sitting held on the 29th November, 2000 agreed without any amendment to the Protection of Human Rights (Amendment) Bill, 2000, which was passed by the Lok Sabha at its sitting held on the 23rd November, 2000."
- iii. "In accordance with the provisions of rule 127 of the Rules of Procedure and Conduct of Business in the Rajya Sabha, I am directed to inform the Lok Sabha that the Rajya Sabha at its sitting held on the 29th November, 2000, agreed without any amendment to the Punjab Municipal Corporation Law (Extension to Chandigarh) Amendment Bill, 2000, which was passed by the Lok Sabha at its sitting held on the 23rd November, 2000."
- iv. "In accordance with the provisions of rule 127 of the Rules of Procedure and Conduct of Business in the Rajya Sabha, I am directed to inform the Lok Sabha that the Rajya Sabha at its sitting held on the 29th November, 2000, agreed without any amendment to the Aircraft (Amendment), Bill, 2000, which was passed by the Lok Sabha at its sitting held on the 23rd November, 2000."

2. Sir, I lay on the Table the Judicial Administration Laws (Repeal) Bill, 2000, as passed by the Rajya Sabha on the 29th November, 2000.